

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4220
ANSWERED ON 18.07.2019

PRIVATE SECTOR PARTICIPATION IN WATER RESOURCES MANAGEMENT

4220. SHRI KRIPANATH MALLAH

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is considering to encourage private sector participation in planning, development and management of water resources projects in the country;
- (b) if so, whether any feasibility study has been conducted by the Government regarding the costs of such efforts; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (c) Water being a State subject, planning, development and management of water resources projects are done by the State Governments. State Governments do involve private companies for preparation of project reports, execution of the projects, etc., depending on the need. Further, the National Water Policy 2012 inter alia stipulates that water resources projects and services should be managed with community participation. For improved delivery on sustainable basis, the State Governments/Urban Local Bodies may associate private sector in public private partnership mode
